NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

I.A. NO.1131 OF 2020

IN

COMPANY APPEAL (AT)(INSOLVENCY) NO.918-919 OF 2019

In the matter of:

First Global Finance Pvt Ltd

Appellant

Vs

IVRCL Ltd

Respondent

Mr. SC Das, Advocate for appellant.

Mr. Jaideep Singh and Mr Kartik Debas, Advocate for Promoter.

Mr. Pranav Vyas, Mr Shashank Agarwal, Mr S. Sinha, Advocate for Liquidator.

ORDER

<u>16.03.2020-</u> Heard learned counsel for the parties on IA No.1131 of 2020 filed by Corporate Debtor through Liquidator/Respondent No.1. Order on application is reserved alongwith judgement in main appeal.

(Justice Jarat Kumar Jain) Member (Judicial)

> (Mr. Balvinder Singh) Member (Technical)

(Dr. Ashok Kumar Mishra) Member (Technical)

Bm/kam